

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(Insolvency) NO.885/2019

In the matter of:

Praveen Jain, Prop M/s Bharat Traders,

Appellant

Vs

Oum Lamitech Pvt Ltd

Respondent

Ms Pritika, Advocate for Appellant.

Mr Vivek M, Advocate for Respondent.

ORDER

28.01.2020- Learned counsel for the appellant submits that she does not have the copy of the appeal and annexures, therefore, she may be permitted to obtain certified copy from the Registry. Prayer allowed. Learned counsel for the appellant seeks adjournment. Respondent has no objection.

Let the appeal be fixed on **11.02.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/kam